

Government of Jammu and Kashmir

Home Department

Civil Secretariat, Srinagar

NOTIFICATION

Srinagar, the 1<sup>st</sup> July, 2021

**S.O 215.-** In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Lieutenant Governor, Union territory of Jammu and Kashmir hereby makes the following amendment in the Jammu and Kashmir Prisons (Subordinate) Service Recruitment Rules, 2021:

In Rule 2, after clause (a), insert:-

“(aa) **“Board”** means the Jammu and Kashmir Services Selection Board;”

By Order of the Government of Jammu and Kashmir.



(Khalid Majeed) KAS

Special Secretary to the Government

Dated: 01.07.2021

No: Home/PB-III/34/2021

Copy to the:-

1. Ld. Advocate General, J&K.
2. Director General of Police (Prisons), J&K.
3. Principal Secretary to the Hon'ble Lt. Governor, J&K.
4. Commissioner/Secretary to Government, General Administration Department.
5. Joint Secretary, MHA, GoI.
6. Secretary to the Government, ARI & Trainings Department.
7. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
8. Director Information, J&K.
9. Director Archives, Archaeology and Museums.
10. Private Secretary to the Chief Secretary.
11. Private Secretary to the Principal Secretary to Government, Home Department.
12. General Manager, Government Press, Srinagar, for publication in the extra-ordinary issue of the Government Gazette.
13. I/c web site.